

**OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE(HQ),
TIS HAZARI COURTS, DELHI**

**JUDICIAL OFFICERS' ROSTER
IN CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI**

CIRCULAR

Pursuant to directions, received vide letter No. 02/RG/DHC/2021, dated 20.02.2021, from the Registrar General, High Court of Delhi, New Delhi, the following Judicial officers of Central District shall hold courts PHYSICALLY w.e.f. 01.03.2021 to 14.03.2021:-

S. No	NAME OF THE JUDICIAL OFFICER	Court Holding on Physically	Court Room No.
1	SH. GIRISH KATHPALIA, LD. PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs)	1,3,5,8 & 10.03.2021	301
<u>DISTRICT JUDGES (COMMERCIAL COURTS)</u>			
2	MS. PINKI, DISTRICT JUDGE (COMMERCIAL)-01	2,4,6,9 & 12.03.2021	202
3	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE(COMMERCIAL)-02	1,3,5,8 & 10.03.2021	120
4	SH. MAHESH CHAND GUPTA, DISTRICT JUDGE(COMMERCIAL)-03	2,4,6,9 & 12.03.2021	308
5	MS. NISHA SAXENA, DISTRICT JUDGE(COMMERCIAL)-04	1,3,5,8 & 10.03.2021	115
6	SH. ASHWANI KR. SARPAL, DISTRICT JUDGE(COMMERCIAL)-05	2,4,6,9 & 12.03.2021	22
7	SH. MAN MOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06	1,3,5,8 & 10.03.2021	102
<u>ADDITIONAL SESSIONS JUDGES</u>			
8	MS. DEEPALI SHARMA, ASJ-01	2,4,6,9 & 12.03.2021	116
9	MS. CHARU AGGARWAL, ASJ-02	1,3,5,8 & 10.03.2021	31
10	SH. SANJAY SHARMA-II, ASJ-03	2,4,6,9 & 12.03.2021	143
11	SH. NAVEEN KUMAR KASHYAP, ASJ-04	1,3,5,8 & 10.03.2021	119
12	SH. VIJAY SHANKAR, ASJ-5	2,4,6,9 & 12.03.2021	271
13	SH. VIDYA PRAKASH, ASJ (ELECTRICITY COURT)	1,3,5,8 & 10.03.2021	324
14	Sh. ARUL VARMA, ASJ (ELECTRICITY COURT)-02	2,4,6,9 & 12.03.2021	314
15	SH. SATISH KUMAR, ASJ-SFTC-2	1,3,5,8 & 10.03.2021	136
16	SH. ANKIT SINGLA, ASJ (FTSC) (RC)	2,4,6,9 & 12.03.2021	179
17	SH. SUSHANT CHANGOTRA, ASJ (FTSC)(POCSO)-01	1,3,5,8 & 10.03.2021	14
18	SH. SUNIL KUMAR SHARMA, ASJ (FTSC)(POCSO)-02	2,4,6,9 & 12.03.2021	142
19	SH. DEEPAK DABAS , SPECIAL JUDGE (NDPS)	1,3,5,8 & 10.03.2021	126
20	SH. NEELOFER ABIDA PERVEEN, SPECIAL JUDGE (NDPS)	2,4,6,9 & 12.03.2021	222

GIRISH KATHPALIA

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ADDITIONAL DISTRICT JUDGES

21	SH. PRASHANT KUMAR, ADJ-1	1,3,5,8 & 10.03.2021	123
22	SH. RAJINDER SINGH, ADJ-02	2,4,6,9 & 12.03.2021	350
23	MS. GEETANJALI, ADJ-03	1,3,5,8 & 10.03.2021	337
24	SH. AJAY SINGH SHEKHAWAT, ADJ-04	2,4,6,9 & 12.03.2021	264
25	SH. SUNIL RANA, ADJ-05	1,3,5,8 & 10.03.2021	307
26	SH. JITENDRA SINGH, ADJ-06	2,4,6,9 & 12.03.2021	318
27	SH. ARUN SUKHIJA, ADJ-7	1,3,5,8 & 10.03.2021	336
28	SH. HEM RAJ, ADJ-8	2,4,6,9 & 12.03.2021	152
29	SH. RAKESH PANDIT, ADJ-09	1,3,5,8 & 10.03.2021	229
30	MS. COLLETTE RASHMI KUJUR, ADJ-10	2,4,6,9 & 12.03.2021	345

MACTs

31	Dr. KAMINI LAU, PO MACT-01	1,3,5,8 & 10.03.2021	9
32	SH. LOVLEEN, PO MACT-02	2,4,6,9 & 12.03.2021	230

SCJ/ACJ/CJ/ARC/RC/ASCJ/JSCC/GJ

33	MS. ADITI GARG, SCJ-CUM-RC (ESIC & Civil Appeal)	1,3,5,8 & 10.03.2021	11
34	SH. SHIRISH AGGARWAL, ACJ-CUM-ARC	2,4,6,9 & 12.03.2021	323
35	SH. SANTOSH KUAMR SINGH, CCJ-CUM-ARC	1,3,5,8 & 10.03.2021	27
36	SH. AJAY KUMAR MALIK, JSCC-CUM-ASCJ	2,4,6,9 & 12.03.2021	12
37	SH. MANOJ KUMAR-II, ARC-1	1,3,5,8 & 10.03.2021	42
38	SH. AJAY NAGAR, ARC-2	2,4,6,9 & 12.03.2021	36
39	MS. NEHA GARG, CJ-01	1,3,5,8 & 10.03.2021	41
40	SH. KARTIKA TAPARIA, CJ-2	2,4,6,9 & 12.03.2021	354 A
41	SH. ANURAG CHHABRA, CJ-03	1,3,5,8 & 10.03.2021	15
42	MS. DEEKSHA RAO, CJ-4	2,4,6,9 & 12.03.2021	137 A
43	MS. KIRANDEEP KAUR, CJ-05	1,3,5,8 & 10.03.2021	125
44	MS. ANEEZA OMPAL SHOKEEN, CJ-6	2,4,6,9 & 12.03.2021	217
45	MS. SONAM SINGH, CJ-7	1,3,5,8 & 10.03.2021	347
46	MS. HELLY FUR KAUR, CJ-8	2,4,6,9 & 12.03.2021	231

CMM/ACMM/MM

47	SH. GAJENDER SINGH NAGAR, CMM	1,3,5,8 & 10.03.2021	38
48	SH. CHANDER MOHAN, ACMM-1	2,4,6,9 & 12.03.2021	366
49	SH. HARUN PRATAP, ACMM-2	1,3,5,8 & 10.03.2021	296 A
50	SH. ABHILASH MALHOTRA, ACMM (SPL. ACT)	2,4,6,9 & 12.03.2021	28
51	Ms. GITA, MM-1 (IMMORAL TRAFFIC)	1,3,5,8 & 10.03.2021	180
52	SH. ANURAG THAKUR, MM-02 (IMMORAL TRAFFIC)	2,4,6,9 & 12.03.2021	26
53	SH. RISHABH KAPOOR, MM-3	1,3,5,8 & 10.03.2021	150
54	MS. CHARU ASIWAL, MM-04	2,4,6,9 & 12.03.2021	37
55	SH. GAURAV SHARMA, MM-05	1,3,5,8 & 10.03.2021	241
56	MS. SHIVLI TALWAR, MM-6	2,4,6,9 & 12.03.2021	247
57	MS. KAPIL KUMAR, MM-7	1,3,5,8 & 10.03.2021	32
58	MS. PRIGYA GUPTA, MM-8	2,4,6,9 & 12.03.2021	272

59	MS. NEHA GUPTA SINGH, MM-9	1,3,5,8 & 10.03.2021	286
60	MS. POORVA MEHRA, MM (MAHILA COURT-01)	2,4,6,9 & 12.03.2021	343
61	MS. MAHIMA RAI SINGH, MM (MAHILA COURT-2)	1,3,5,8 & 10.03.2021	273
62	MS. DEEPIKA SINGH, MM (MAHILA COURT-3)	2,4,6,9 & 12.03.2021	149
63	MS. SHAMA GUPTA, MM (MAHILA COURT-4)	1,3,5,8 & 10.03.2021	288
64	MS. BHUJALI, MM (NI ACT-01)	2,4,6,9 & 12.03.2021	201 CBA-II
65	MS. ARUSHI PARWAL, MM (NI ACT)-02	1,3,5,8 & 10.03.2021	203 CBA-II
66	MS. ISHA SINGH, MM (NI ACT)-03	2,4,6,9 & 12.03.2021	202 CBA-II
67	MS. KRATIKA CHATURVEDI, MM (NI ACT)-04	1,3,5,8 & 10.03.2021	01 CBA-1
68	MS. SAKSHI JAISWAL, MM (NI ACT)-05	2,4,6,9 & 12.03.2021	02 CBA-1
69	SH. VISHVESH, MM (NI ACT)-06	1,3,5,8 & 10.03.2021	01 CBA-II
70	SH. SAHIL MONGA, MM (NI ACT)-07	2,4,6,9 & 12.03.2021	02 CBA -II
71	SH. RINKU JAIN, SPL. RAILWAY MAGISTRATE	1,3,5,8 & 10.03.2021	
72	MS. BHAVNA KALIA, PRINCIPAL MAGISTRATE, JJB-I, KINGSWAY CAMP	1,3,5,8 & 10.03.2021	
73	MS. PRIYANKA RAJPOOT, PRINCIPAL MAGISTRATE, JJB-II, DELHI GATE	1,3,5,8 & 10.03.2021	
74	SH. GOPAL SINGH CHAUHAN, PRINCIPAL MAGISTRATE, JJB-III	2,4,6,9 & 12.03.2021	

The Judicial Officers shall hold physical hearing in their respective court rooms on dates mentioned in the roster and rest of days. every Judicial Officer shall hold court through 'Video Conferencing' from their chambers/ Homes.

The Advocates, litigants and other visitors to the District Court complexes are requested to strictly adhere to the norms of social distancing and other Covid-19 related guidelines issued by Central/ State Government.

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PRINCIPAL DISTRICT & SESSION JUDGE (HQs)
DELHI

No. 353/5319-5519

/DJJ(IHQ)/Covid lockdown/ Physical Courts Roster/2021

dated 22 FEB 2021

Sub.-Physical Hearing Roster from 01.03.2021 TO 14.03.2021

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All Judicial Officers posted in Central District, Tis Hazari Courts, Delhi with the direction to ensure mentioning of PHYSICAL COURT or VIRTUAL COURT on daily cause list of their court according to above roster.
3. The CMM, Central District, Delhi.
4. The ACJ, Central District, Tis Hazari Courts, Delhi.
5. The Officer In-charge, Pool Car, THC, PHC, KKD, Rohini, Dwarka & Saket.
6. The Officer In-charge, Admin (I,II&III), Facilitation Centre, Bail & Filing, Tis Hazari Courts, Delhi.
7. The Member Secretary, DSLSA, Patiala House Courts, New Delhi.
8. The Secretaries, DLSA, all Districts, Delhi/New Delhi.
9. The Commissioner of Police, Police Headquarters, Delhi.
10. The Directorate of Prosecution, Tis Hazari Courts, Delhi.
11. The Director General (Prisons), Tihar Jail/Rohini/Mundoli, New Delhi.
12. The Deputy Commissioner of Police, all Districts, Delhi/New Delhi.
13. The Secretary, Bar Association, THC, PHC, KKD, Rohini, Dwarka, RACC & Saket Courts, Delhi.
14. The Sr.AO(J)/Branch In-charge, all Branches (Central District) Tis Hazari Courts, Delhi.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. The Website Committee for uploading with the direction to ensure mentioning of PHYSICAL COURT or VIRTUAL COURT on daily cause list of each court according to above roster.
17. The Caretaker/In-charge, Caretaking Branch, Central District.
18. The Video conferencing Room No. 211, Tis Hazari Courts, Delhi.
19. PS to the undersigned/Reader.
20. The Chowki In-charge/lock up, Tis Hazari Courts, Delhi.
21. The R & I Branch for uploading on LAYERS.
22. The Jail Superintendent, Tihar Jail, Delhi.
23. The Lock-up in Charge, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSION JUDGE (HQs)
DELHI